

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/146(KB)2023
IA(I.B.C)/286(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SUBHAM CAPITAL PRIVATE LIMITED VS VEDIC REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Financial Creditor
Mr. Shaunak Mitra, Adv.]
Mr. Shounak Mitra, Adv.]
Ms. Vaibhavi Pandey, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Applicant in IA(I.B.C)/ 286(KB)/2024
Ms. Madhuja Barman, Adv.]
Ms. Archana Sonthalia, Adv.]

Mr. Avik Chaudhuri, Adv.] For IRP in IA(I.B.C)/286(KB)/2024

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. **IA(I.B.C)/286(KB)2024:**
 - a. Heard Ld. Sr. Counsel/Counsel for both the sides at length.
 - b. Therefore, its **reserved for orders**.
 - c. Parties may file one-page written notes of arguments.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

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